

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH****Hearing by Video Conferencing****O.A. No.060/00595/2019**

Chandigarh, this the 08th day of September 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Central Administrative Tribunal Chandigarh Bench)

Satpal Singh aged 53 years (T. No. 4965) son of Sh. Jamna Ram, resident of Village Nagla, Khalsha (Shadipur), P.S. Chhappar, District Yamunanagar, Haryana, Post: Tech-Grade II Painter-133103.

....Applicant

(BY: Sh. B.K. Bagri for Sh. Sandeep Wadhawan, Advocate)

Versus

1. Northern Railway, Headquarter, Baroda House, New Delhi, Delhi – 110001 through its General Manager- 110001.
2. Office of Chief Workshop Manager, Northern Railways, Jagadhari Workshop, Jagadhari, Haryana – 135002.
3. Senior Electrical Data Processing Manager, Jagadhari Workshop- 135002.

... .Respondents

(BY: Sh. Yogesh Putney, Advocate)

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. After arguing the matter for some time, learned counsel for the applicant stated that the applicant may be permitted to



withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. In view of the above statement made by Sh. B.K. Bagri, appearing as proxy for Sh. Sandeep Wadhawan, learned counsel for the applicant, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(SURESH KUMAR MONGA)
MEMBER (J)**

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